

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:6373
ANSWERED ON:06.05.2013
FUNDS FOR MARINE EDUCATION
Karwariya Shri Kapil Muni

Will the Minister of SHIPPING be pleased to state:

- (a) the details of the funds collected under Merchant Marine Education and Research Trust (MMERT) during the last three years;
- (b) the details of utilisation of the funds during the said period;
- (c) whether the Government has conducted any inquiry with regard to setting up of training institutes with the said funds; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): The Merchant Marine Education and Research Trust (MMERT) was established as a Public Trust by the Indian National Ship Owners Association (INSA), Foreign Owners Representatives & Ship Managers Association (FOSMA) and Maritime Association of Ship Owners, Ship Managers & Agents (MASSA). It was registered on 20/11/1992 under the Bombay Public Trust Act, 1950. The Director General of Shipping is ex-officio Trustee of the said Trust. The accounts of the MMERT are directly furnished to the Charity Commissioner, Maharashtra State, Mumbai annually. The Directorate General of Shipping does not have any records of the said Trust as it is not a Government entity; being a Trust, and is not under the administrative control of the Directorate General of Shipping. However, it has been learnt that the Trust has not been active for the last three years.